

which has been selected for fencing and the date of completion of each sector;

(c) how much has been completed and the expenditure so incurred;

(d) the position about the rest of the stretches in each of the above sectors especially along the line of actual control in J&K; and

(e) in which stretches multi-purpose identity cards have been issued and when the cards would be issued in rest of the border areas?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) According to available information, the length of the Indo-Pak border in various sectors is as follows:

i)	Gujarat	:	512 Kms. (including 104 Kms coastal border)
ii)	Rajasthan	:	1035 Kms.
iii)	Punjab	:	554 Kms.
iv)	J&K	:	210 Kms. (International border)
		:	790 Kms. (Line of Control)

(b) to (d). Fencing has been undertaken in selected stretches of the border in Punjab and Rajasthan sectors. The details of sectors and lengths selected for fencing are as follows:

i)	Punjab Sector	:	120.0 Kms.
ii)	Rajasthan Sector	:	58.8 Kms.

The entire fencing of 120 Kms. in Punjab sector has been completed. Out of 58.8 Kms. of fencing in Rajasthan Sector, 56.9 Kms. has been completed as on 10.12.89 and the remaining 1.9 Kms. in Rajasthan Sector is likely to be completed by December 31, 1989. The total expenditure on fencing upto 30.11.1989 is as follows:

i)	Punjab Sector	:	Rs. 1890.46 Lakhs
ii)	Rajasthan Sector	:	Rs. 832.84 Lakhs
- Total		:	Rs. 2723.30 Lakhs

(e) The Identity Cards have been issued in Ganganagar, Barmer, Bikaner and Jaisalmer districts of Rajasthan and Kutch Banaskantha districts of Gujarat. There is no decision at present to extend it to other areas on the border.

Appraisal of Drought Prone Areas

227. DR. A.K. PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount spent on Drought Prone Areas Programme since its inception;

(b) whether a comprehensive appraisal of the Programme was undertaken by the Programme Evaluation Organisation of the Planning Commission; and

(c) the success achieved in containing recurring drought situation in various states?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Expenditure of Rs. 1085.81 crores has been incurred under the programme

since inception upto September, 1989.

(b) No comprehensive appraisal of the programme has yet been made. But Programme Evaluation Organisation of the Planning Commission has now taken up an evaluation of this programme.

(c) A few evaluation studies carried out in relation to some sectoral schemes in specific districts earlier have indicated that their impact was localised.

National Highway Development Schemes in Tamil Nadu

228. DR. THAMBI DURAI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the various schemes contemplated for Tamil Nadu under the National Highways Development Programme

including the financial allocations and time schedule of the proposed schemes;

(b) whether Nagapattinam-Gudalur National Highway Scheme, via Tiruchirappalli and Karur has been included in the development programme; and

(c) if so, the proposed allocation for this scheme and the likely date of completion of the work?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) The details of various works proposed to be taken during 1989-90 in Tamil Nadu under NH Programme are indicated in the statement below.

(b) and (c). No, Sir. This is a State Road and no allocation for this road is made by the Central Government.